

SLP(Crl.)... 5018 OF 2002  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM No.4 Court No. 2 SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRL.)..... OF 2002@@  
EE

(From the final judgment and order dated 3.1.2002 of the High Court  
of Allahabad, in Crl. Misc. Application No.4 of 2002 )

Shalini Dwivedi Petitioner (s)

VERSUS

State of Uttar Pradesh & Anr. Respondent (s)

With Crl.M.P. 5018/2002  
(C/Delay in filing SLP and stay and office report)

Date : 22/05/2002 This Petition was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
(VACATION BENCH)

For Petitioner (s)  
Ms. K. Sarada Devi, Adv.(SCLSC)

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice.  
Interim stay in the meanwhile.

.SP1

(Pawan Kumar)  
Court Master

(Prem Prakash)  
Court Master